

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3031
ANSWERED ON 21st DECEMBER, 2023**

VEHICLE-FLEET MODERNISATION

3031. SHRI KESINENI SRINIVAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of progress made in implementing the Voluntary Vehicle-Fleet Modernisation Programme, State-wise;**
- (b) the list of all operational and proposed Registered Vehicle Scrapping Facilities (RVSF) in the country, State-wise;**
- (c) the details of partner agencies operating RVSFs in Andhra Pradesh;**
- (d) whether the Government has assessed the impact of the policy on the livelihoods of workers in the automobile industry, transportation and allied sectors;**
- (e) if so, the measures being taken by the Government to manage the displacement of workers in these sectors and to secure their livelihoods; and**
- (f) whether the Government proposes providing financial assistance to Andhra Pradesh to incentivize declaration of tax incentives and one-time**

waiver of pending liabilities on scrapping old vehicles and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) 1. The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy for creation of an ecosystem to phase out older unfit and polluting vehicles. The policy targets scrapping of unfit and polluting vehicles strictly based on their fitness. In order to enforce provisions of the policy, following notifications have been issued and uploaded on the Ministry's website: -

(i) GSR Notification 653 (E) dated 23.09.2021 (amended vide GSR 695(E) dated 13.09.2022) provides the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF). The notification has come into force with effect from 25th September, 2021.

(ii) GSR Notification 652 (E) dated 23.09.2021 (amended vide GSR 797(E) dated 31.10.2022) provides for recognition, regulation and control of Automated Testing Stations. The notification has come into force with effect from 25th September, 2021.

(iii) GSR Notification 714 (E) dated 04.10.2021 provides for upward revision of registration fee, fitness testing fee and fitness certification fee of vehicles. The notification has come into force with effect from 1st April, 2022.

(iv) GSR Notification 720 (E) dated 05.10.2021 provides for concession in the motor vehicle tax for the vehicle registered against submission of "Certificate of deposit". The notification has come into force with effect from 1st April, 2022.

(v) GSR Notification 29(E) dt 16.01.2023 provides that Certificate of registration for vehicles owned by Central, States and UT governments and their Departments, Local government (Municipal Corporations or Municipalities or Panchayats), State transport

Undertakings, PSUs and other Autonomous bodies with the Central Government and State Governments, shall not be renewed after the lapse of fifteen years.

(vi) GSR 663(E) dated 12.09.2023 provides for extension of date for mandatory testing of Transport Vehicles through an Automated Testing Station, registered in accordance with rule 175 of the Central Motor Vehicle Rules 1989 to 01st October 2024.

2. The progress made under the Policy, as on 18.12.2023, is as under:

(i) 42 Registered Vehicle Scrapping Facilities (RVSFs) have been operationalized across 15 States/UTs.

(ii) 37 Automated Testing Stations (ATSS) have been operationalized across 8 States/UTs.

(iii) 19 states have announced concessions in Motor Vehicle tax for the vehicle registered against submission of "Certificate of deposit".

(iv) 28,050 Government vehicles and 16,802 Private vehicles have been scrapped at RVSFs.

(b) The list of operational Registered Vehicle Scrapping Facilities (RVSFs) in the country, State-wise, is provided in the annexure.

(c) Two RVSFs are operational in Andhra Pradesh. One in Krishna district (owned and operated by Duggi Vehicle Scrapping Private Limited) and another in Guntur district (owned and operated by Hindustan Recycling Hub).

(d) and (e) The Voluntary-Vehicle Fleet Modernization Program (V-VMP) or vehicle Scrapping Policy aims to formalise the existing informal vehicle scrapping industry for disposal of vehicles in a scientific and environment friendly manner. The policy provides an opportunity to the workers to migrate from informal to formal scrapping industry and therefore, to generate more employment in the vehicle scrapping industry with development of the scrapping ecosystem.

(f) 1. The Central Government has provided incentives to State Governments for implementation of Vehicle Scrapping Policy. Department of Expenditure, Ministry of Finance has included an incentive of Rs. 2000 crore for the States in its ongoing scheme for 'Special Assistance to

States for Capital Investment 2022-23', The incentive amount was linked to the achievement of milestones by States as per the detailed guidelines issued vide letter dated 16.12.2022.

2. Further, Scheme for Special Assistance to States for Capital Investment has been extended for the financial year 2023-24, by the Government and the incentive amount to the States has been increased to Rs.3000 crore, to incentivise scrapping of State Government vehicles which are older than 15 years, waiver of liabilities on old vehicles, providing tax concessions to individuals for scrapping of old vehicles and setting up of automated vehicle testing facilities. The State of Andhra Pradesh, on completion of the laid out milestones can become eligible for a maximum admissible incentive of Rs.200 crore. As on date, no proposal has been received from the Govt. of Andhra Pradesh in the Ministry.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3031 ANSWERED ON 21st DECEMBER, 2023 ASKED BY SHRI KESINENI SRINIVAS REGARDING VEHICLE-FLEET MODERNISATION

State-wise Registered Vehicle Scrapping Facilities (RVSFs)

STATE	REGISTERED VEHICLE SCRAPPING FACILITIES (RVSFs)	LOCATION
Andhra Pradesh (2)	- Duggi Vehicle Scrapping private limited	Krishna
	- Hindustan Recycling Hub	Guntur
Assam (2)	- Mahindra MSTC Recycling Pvt. Ltd. (Cero)	Changsari (Guwahati)
	- KD Ecosystem	Rangiya
Bihar (1)	- Sri Neelayum Precoated Steel Pvt. Ltd.	Bakhtiarpur (Patna)
Chandigarh (1)	- Select Technical Services	Chandigarh
Chhattisgarh (1)	- Metal Corporation of India	Raipur
Gujarat (5)	- Mahindra MSTC Recycling Pvt Ltd (Cero)	Kheda
	- CMR Kataria Recycling Pvt Ltd	Kheda
	- MTC Business Pvt Ltd	Sanand
	- Shuchaye Recyclers Pvt Ltd	Alang- Bhavnagar- Road
	- Shree Ambica Automotive Pvt Ltd	Surat
Haryana (8)	- M/s Abhishek K Kaiho Recyclers Pvt	Nuh
	- Chunk Recycling India Pvt Ltd	Jhajjar
	- Indian Motors	Sonipat
	- Orissa Steelmetaliks Pvt Ltd	Gurgaon
	- Pineview Technology Pvt Ltd	Kundli
	- PKN Motor Scrappers Pvt Ltd	Sonipat
	- Rosmerta Auto Recycling Pvt Ltd	Gurugram
	- Johar Motors Pvt Ltd	Palwal
Karnataka (1)	- Mahindra MSTC Recycling Pvt Ltd (Cero)	Bangalore Rural
Madhya Pradesh (3)	- Mahindra MSTC Recycling Pvt Ltd (Cero)	Indore
	- Emperial Construction	Bhopal
	- Kakda Stone Crusher	Bhopal

Maharashtra (1)	- Bhagyalaxmi Rolling Mill Pvt Ltd	Jalna
Odisha (1)	- Empreo Premium	Bhubaneshwar
Punjab (2)	- Blal Steel Shredding Pvt Ltd	Ludhiana
	- Dada Trading Company	Rupnagar
Rajasthan (2)	- Ganganagr Vaahan Udyog Pvt Ltd	Jaipur
	- Wortech Engineers Pvt Ltd	Phagi
Uttar Pradesh (10)	- Maruti Suzuki Toyotsu India Pvt Ltd	Noida
	- Bharat Motor	Bulandshahar
	- Bharat Scrap Facilities	Bulandshahar
	- Mahindra MSTC Recycling Pvt Ltd (Cero)	Greater Noida
	- Global Ultra Tech	Rampur
	- Go Green ELV Handlers	Baghpat District
	- Grand Global Junkyard and Recycling LLP	Hapur
	- Nirvana Scrappers	Baghpat
	- Saral Auto Scrapping India Pvt Ltd	Ghaziabad
	- V-Ventures	Agra
Uttarakhand (2)	- Gadar Kharda Private Limited	Hardwar (Rookie)
	- Sega Tech Solution Private Limited	Hardwar (Manglaur)
